

Filing No. Cr. Appeal (S.J)/8144/2020

Vijay Minz Vs The state of Jharkhand
Advocate's name – Gaurav

Defects:

- 2) Limitation expired on 12/05/2020. Delay of 18 days.
- 9)
 - i) G.R. No. in prayer may be verified.
 - ii) Name of P.W. -1 in page no.3 and P.W. 4 in page no. 4,5 may be verified.
 - iii) Limitation Petition may be filed.